

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39441/2023

(Arising out of impugned final judgment and order dated 03-03-2022 in CRA No. 3169/2020 passed by the High Court of Judicature at Allahabad)

AMRITA NAND @ TRIBHUVAN ARJARIYA @ BABA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No.261448/2023-CONDONATION OF DELAY IN FILING)

Date : 12-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Dr. Monika Gusain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Registry to call for a soft copy of the record of the Trial Court. The soft copy thereof be provided to the learned counsel appearing for the petitioner.

The Registry is directed to place on record typed version of the material documents in the record of the Trial Court along with the depositions of the witnesses and statements of the accused. A set of the typed version shall be supplied to the learned counsel appearing for the petitioner as well.

List on 11th March, 2024.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)